



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12th August, 2021

NOTICE

Please take notice that the Bench notified for holding Virtual Court of Chairperson at 10:30 AM on 13th August, 2021 is re-constituted and the matters listed on board will be taken up after rising of Court - II. Composition of the re-constituted Bench shall be as under:

1. Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson
2. Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar